

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated : 6th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission**

..... Respondent(s)

**Counsel for the Appellant(s): Mr. Vishal Anand
Mr. Kumar Mihir**

Counsel for the Respondent(s):

ORDER

We have heard the Learned Counsel for Appellant for some time.

Post the matter for making further submissions on **28.5.2014.**

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**